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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/698/(IB)/2017  
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA  
NAME OF THE RESPONDENT(S) : FRONTIER LIFELINE PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. RAGHUNATHAN  
T.S. Gopalan & Co  
For Respondent

M.S. Krishnan  
Senior Counsel

P. Raghunathan

M.L. Ganesh

SBI & BOB



**ORDER**

Counsel for petitioner present. Counsel for respondent present and stated that the efforts are being made for settling the matter and in this regard the proposal made for one-time payment is rejected by the petitioner. He further stated that the Govt of Tamil Nadu has made a sanction of over Rs.50 crores and agreed to be a co-partner with the respondent and prayed for time to file an affidavit giving the facts in regard to the sanction. Time is enlarged at request. Put up on 06.02.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member(Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)